

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Bij'nor Engg Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<u>SAROSH KATK</u>	<u>Advocate</u>		<u>[Signature]</u>
<u>2.</u>	<u>MS. NALINI</u>	<u>ADV</u>	<u>Respondents</u>	<u>Nalini</u>

CP No.93 (ND)/ 2015

Advocate Shri Saroj Bastawala for the petitioner and Advocate Miss Nalini for the respondent. He seeks adjourn for argument in the mater on 21st November, 2017.

The matter be listed on 21st November, 2017.

Dated:10.10.2017

Typed by
P.K. Jyoti

[Signature]
H.P. Chaturvedi, Member (Judicial)